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## (2019) 04 AHC CK 0038 Allahabad High Court

Case No: Sales/Trade Tax Revision No. 1566 Of 2006

M/S Tata Consultancy Services

**APPELLANT** 

Vs

Commissioner Of Trade Tax

Uttar Pradesh RESPONDENT

Date of Decision: April 4, 2019

**Acts Referred:** 

• Uttar Pradesh Trade Tax Act, 1948 - Section 2(d), 3A, 41(8), 65(95), 65(105), 66

Hon'ble Judges: Rohit Ranjan Agarwal, J

Bench: Single Bench

Advocate: Piyush Agrawal , Bharat Ji Agrawal And Pooja Talwar, S.C.

Final Decision: Partly Allowed

**Judgement**